

FORM - G
INVITATION FOR EXPRESSION OF INTEREST FOR
BIONEXT PHARMA PRIVATE LIMITED OPERATING IN MANUFACTURING OF COUGH &
OTHER SYRUPS AT PAWANE, VILLAGE TURBHE, NAVI MUMBAI, THANE, MAHARASHTRA -
400705

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	BIONEXT PHARMA PRIVATE LIMITED PAN: AAMFA5256A CIN: U24232MH2004PTC148628
2.	Address of the registered office	PLOT NO. C-373, MIDC, TTC INDUSTRIAL AREA, PAWANE, VILLAGE TURBHE, NAVI MUMBAI, MAHARASHTRA, INDIA, 400705
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	PLOT NO. C-373, MIDC, TTC INDUSTRIAL AREA, PAWANE, VILLAGE TURBHE, NAVI MUMBAI, MAHARASHTRA, INDIA, 400705
5.	Installed capacity of main products/ services	36 (Thirty-Six) Lakhs Bottles of 100 ML per year.
6.	Quantity and value of main products/ services sold in last financial year	Business is lying closed since last 2 years.
7.	Number of employees/ workmen	There are no employee/workmen.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by E-Mailing at cirp.bionext@gmail.com & camkg59@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Eligibility criteria for the prospective resolution applicants under section 25(2)(h) of the Code can be sought by E-Mailing at cirp.bionext@gmail.com & camkg59@gmail.com
10.	Last date for receipt of expression of interest	10 th October, 2024
11.	Date of issue of provisional list of prospective resolution applicants	12 th October, 2024
12.	Last date for submission of objections to provisional list	17 th October, 2024
13.	Date of issue of final list of prospective resolution applicants	19 th October, 2024
14.	Date of issue of information memorandum, evaluation matrix, and request for resolution plans to prospective resolution applicants	21 st October, 2024

15.	Last date for submission of resolution plans	20 th November, 2024
16.	Process email id to submit EOI	cirp.bionext@gmail.com

* The above timelines are subject to order of the Hon'ble NCLT, Mumbai Bench for extension of CIRP Period by 90 days.

Sd/-

Mahesh Kumar Gupta

Resolution Professional of Bionext Pharma Private Limited

Regn. No.: - IBBI/IPA-001/IP-P00478/2017-2018/10866

Regd. Add.: C/O AEMG & Associates, Chartered Accountants, 202, New Heera Panna Industrial Estate, Opp. Business Park, Near Virwani Industrial Goregaon (East), Mumbai – 400063

Date: 25th September, 2024

Place: Mumbai